

propose to repeal the Bonus Act.

**THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND LABOUR  
(SHRI RAVINDRA VERMA):** There is no proposal to repeal the Payment of Bonus Act, 1965. However, demands have been received for amendment of the Act in certain respects and these are being considered.

**Statement by Mr. Richard Nixon about  
alleged plan of former Prime Minister  
of India to invade Pakistan**

1501. SHRI G. M. BANATWALLA:  
SHRI MUKHTIAR SINGH  
MALIK:  
SHRI SUKHDEV PRASAD  
VERMA:  
SHRI ISHWAR CHAUDHRY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it has come to the notice of the Government that the former President of U.S.A., Mr. Richard Nixon, had made a statement that Smt. Indira Gandhi's Government had planned to invade and capture West Pakistan in 1971; and

(b) if so, Government's reaction to that allegation?

**THE MINISTER OF EXTERNAL  
AFFAIRS (SHRI ATAL BIHARI VAJ-  
PAYEE):** (a) Yes, Sir.

(b) Defence Minister Shri Jagjivan Ram has contradicted the statement of Mr. Nixon stressing that it was never a decision of the Indian cabinet to invade Pakistan in 1971. Prime Minister has also rejected Mr. Nixon's statement against the previous Indian Government.

**Statement made by Indian High Com-  
missioner in U.K.**

1502. SHRI GAURI SHANKAR  
RAI: Will the Minister of EXTERNAL  
AFFAIRS be pleased to state

(a) whether his attention has been drawn towards a news item published in a local daily dated 11th August, 1976 in which Shri B. K. Neirru, Indian High Commissioner in U.K., referring to Shri K. K. Birla's speech, is reported to have said in London that he agreed entirely with what Mr. Birla had said; and

(b) if so, has the Government asked the High Commissioner as to why he supported such a controversial speech against all norms of Ambassadorial post?

**THE MINISTER OF EXTERNAL  
AFFAIRS (SHRI ATAL BIHARI  
VAJPAYEE):** (a) A Samachar report carried in the Indian press on 11th August, 1976 reported the High Commissioner of India in London as having agreed with Shri Birla's view that the emergency should have been declared much earlier.

(b) The High Commissioner has explained that the thrust of his extempore speech on that occasion was that failure to enforce the law for many years had caused conditions in India to deteriorate to such an extent that the country was moving to a state of chaos which was checked by the emergency.

Instructions had been issued by the former Government to Indian Missions abroad to explain and justify the declaration of Emergency along with background information. It is one of the duties of Representatives serving in Missions abroad to explain as plausibly as possible to justify actions and policies of the Government that is in power.

भाबादपुर, बिहार में उपडाकघर  
खोलना

1503. श्री सुबराज : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :